

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 98 (ND)/09

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Alan Edmund Birch & Anr Vs. M/s Werm India Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: None		
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	For the Respondent (s)	: Mr. Krishnendu Datta, Advocate Ms. Charu Tyagi, PCS		
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ORDER

The last time the petitioner appeared before this Bench was 09.02.2017. Ld. Counsel for the Respondent has pointed that it appears that the Petitioner is no longer interested in prosecuting their case. None was present on their behalf on 18.07.2017 and 21.03.2017. Today again, no one is present. It was specifically directed that a last opportunity was being given to the petitioner to address their final arguments. As none is present on their behalf today, this petition is dismissed in default as well as for non-prosecution.

— Sd —
(S. K. Mohapatra)
Member (T)

— Sd —
(Ina Malhotra)
Member (J)